CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. : 82/TT/2022

Subject: Petition for truing up of transmission tariff of 2014-19 tariff

period and determination of transmission tariff of 2019-24 tariff period in respect of MSETCL owned transmission

lines/system conveying electricity to other States.

Date of Hearing : 6.6.2023

Coram : Shri Jishnu Barua, Chairperson

Shri I. S. Jha, Member Shri A.K Goyal, Member Shri P.K. Singh, Member

Petitioner : Maharashtra State Electricity Transmission Limited (MSETCL)

Respondent: Power Grid Corporation of India Limited & 4 others

Parties present : None

Record of Proceedings

None appeared for the parties.

- 2. Learned counsel for the Petitioner circulated a letter dated 1.6.2023 praying for adjournment of the matter for four weeks due to personal difficulty. Accordingly, the Commission adjourned the matter.
- 3. The instant petition will be listed for hearing on 6.9.2023.

By order of the Commission

sd/-(V. Sreenivas) Joint Chief (Law)

